

Manufacture of tractors in the Public sector

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Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether any blue-print has been worked out for the manufacture of tractors in the public sector?

(b) how many applications for licence to manufacture tractors are pending from the private sector;

(c) whether Government would consider given priority to the production of tractors in the country; and

(d) if not, the reasons therefor?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F.A. AHMED): (a) Government have under consideration a proposal to set up a unit in the Public Sector for the manufacture of tractors. A final decision is yet to be taken.

(b) After delicensing of the tractor industry, 10 proposal have been received for the establishment of new undertaking for the manufacture of tractors with foreign collaboration.

One of these proposals has been approved in principle. The firm concerned has recently submitted the final foreign collaboration agreement, the revised phased manufacturing programme and the application for the import of capital goods, which are under examination. Two other firms in whose case payment of either lump-sum or recurring royalty to the proposed foreign collaborators was

not involved, were asked to submit their application for the import of capital goods and revised phased manufacturing programme for Government's consideration. One of them has submitted the draft collaboration agreement. They have been asked to submit the application for the import of capital goods and revised phased manufacturing programme immediately. The other firm has failed to submit this information and accordingly their case has been treated as closed. One of the applicants has been asked to get the tractor, proposed to be taken up for manufacture, tested at the Tractor Testing Station, Budni before a final view is taken on their proposal. Two other applicants have been asked to submit the detailed schemes together with a letter from their collaborators expressing willingness to extend collaboration. These applications will be considered further after these details are received. Two schemes were sketchy and the parties have been asked to submit details. The remaining two schemes are under examination.

(c) The Agricultural tractor industry is included in the list of key industries and the industry is already being given priority in the matter of foreign exchange allocation for the import of capital goods and components.

(d) Does not arise.

भारत हैवी इलेक्ट्रिकल्स

1014. श्री महाराज सिंह भारती : क्या औद्योगिक विकास, आन्तरिक व्यापार तथा समवाय-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि वर्ष 1970-71 के बाद भारत हैवी इलेक्ट्रिकल्स लिमिटेड के पास काम की कमी की समस्या पैदा हो जायेगी और इसकी स्थापित क्षमता में से 50 प्रतिशत क्षमता बेकार पड़ी रहेगी ; और

(ख) क्या उपरोक्त कम्पनी में क्षमता अप्रयुक्त रहने का मुख्य कारण यह है कि चौथी योजना में बिजली पैदा करने में